

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.215 – IA/1395(AHM)2023  
ITEM No.216 – IA/1396(AHM)2023  
in  
**CP(IB) 53 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

ICICI Bank Ltd  
V/s  
ABG Shipyard Ltd

.....Applicant

.....Respondent

**Order delivered on: 14/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Manish Bhatt, Sr. Adv. a.w Mr. Parth Shah in IA  
1395 of 2023  
Mr. Pavan Godiawala, Adv. a.w Mr. Yuvraj Thakore,  
Adv. in IA 1396 of 2023  
For the Liquidator : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Dhruvad  
Vaghani, Adv. Rishabh Sethi and Adv. & Gaurav Jain  
For the Respondents : Mr. Pavan Godiawala, Adv.a.w Mr. Yuvraj Thakore. R-2

**ORDER**

**IA/1395(AHM)2023 & IA/1396(AHM)2023**

Written submissions are filed by the parties.

Orders are reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**